

installed spindles in each set up exclusively for the purpose of exporting yarn;

(b) the details of the facilities and concessions extended to such mills for their establishment and functioning and the revenue foregone for the purposes by the Central as well as the State Governments;

(c) the names of the managing directors of these mills;

(d) the quantities, and the counts of yarn spun by each mill during the year 1992 in the form of straight reeled hanks and core yarns; and

(e) the quantities of straight reeled hank yarn their counts and also of core yarns and their counts?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY): (a) As per Annexure-1, (See Appendix CLXVI, Annexure No. 46.)

(b) The facilities and concessions extended to 100 per cent Export Oriented Units are as per existing Export-Import Policy of the Government. Some of the main facilities and concessions are;

(i) Locational restriction not applicable.

(ii) Zero duty on import of non-prohibit items of capital goods including second hand.

(iii) Exemption from payment of central excise duty on capital goods, components and raw materials supplied.

(iv) Benefit of deemed export.

(v) Export of goods manufactured through the recognised export house/trading house/star trading house.

(vi) Benefit of foreign exchange earned in terms of liberalised exchange rate management system of Government of India.

(vii) Exemption from payment of corporate income tax for a

block of 5 years of the first 8 years of production.

(c) As per Annexure-1 (See Appendix CLXVI Annexure No. 46)

(d) and (e) Generally 100 per cent E.O.U.s... are exporting yarn in the cone form. Details of the production available with the Office of Textile Commissioner are given in the statement enclosed at Annexure-1.

### Co-operative Spinning Mills in the country

2451. SHRI PRAGADA KOTAIAH: Will the Minister of TEXTILES be pleased to state;

(a) the number of category-wise co-operative spinning mills in the country;

(b) the number of spindles installed in each category of mills, the number of cone winders in each category and the number of reeling frames in each category;

(c) the amount of share capital invested by the Government in each category of the mills;

(d) the number of mills in each category running by elected managements; and

(e) what is the policy of the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI G. VENKAT SWAMY) (a) The number of category-wise Co-operative spinning mills in the country are as under:-

Growers' Cooperative	— 55
Handloom Weavers' Cooperative	— 50
Powerloom Weavers' Cooperative	— 9

(b) The number of spindles installed in each category is as under.

(Figures in lakhs)

Growers Cooperative . . . . .	13.61
Handloom Weavers Cooperative . . . . .	13.38
Powerloom Weavers Cooperative . . . . .	3.35

The number of cone winders and the reeling frames in each category is not available.

(c) As per the information made available by NCDC, the amount of share capital invested by the Government in each category of the mill is as under :—

(Rs. in crores)

Growers Cooperative . . . . .	177.73
Handloom Weavers Cooperative . . . . .	190.92
Powerloom Weavers Cooperative . . . . .	16.54

(d)

Elected Nominated

	Elected	Nominated
Growers Cooperative . . . . .	41	14
Handloom Weavers Cooperative . . . . .	14	42
Powerloom Weavers Cooperative . . . . .	8	1

(e) The loan assistance for setting up cooperative spinning mills in the handloom weavers sector is subject to fulfilling the following criteria:

(i) The location of the project should be in an area having large handloom concentration and gap in the existing requirement of hank yarn and projected demand.

(ii) Firm commitment/sanction of term loans from the central financing institutions (IDBI/IFCI/ICICI) for establishment of the spinning mills.

(iii) The proposed society will have democratic and professional management. Besides, all the co-operative spinning mills should have elected Board of Management.

हथकरघा उद्योग के विकास हेतु केन्द्रीय सहायता

2452. श्री राम नरेश यादव : क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार राज्य हथकरघा विकास निगमों और सहकारी समितियों को सहायता प्रदान करने के अलावा हथकरघा उद्योग के विकास के लिए भी सहायता प्रदान करती है ;

(ख) यदि हां, तो उसका ब्यौरा क्या है; और

(ग) गत दो वर्षों के दौरान ऐसे उद्योगों को कितनी-कितनी सहायता प्रदान की गई ?

वस्त्र मंत्रालय के राज्य मंत्री (श्री जी. बेंकट स्वामी) : (क) जी, हां ।

(ख) ऐसी हथकरघा विकास योजनाएँ जो प्रमुख रूप से व्यक्तिगत हथकरघा